

Government of Arunachal Pradesh
Office of the GM : State Transport Services
Naharlagun

No. STS/MV-01/2020-21

Dated, Naharlagun the 15th April 2020

ORDER

In light of the extension of National Lockdown from 15th April 2020 to 3rd May 2020 and in pursuance of the Consolidated revised guidelines issued by Ministry of Home Affairs, Govt. of India vide Order no. 40-3/2020-DM-I(A) dated 15th April 2020 wherein at Sl. 1 (iii) "*buses for public transport*" has been mentioned under the Activities to remain prohibited across the country until 03rd May, 2020.

Therefore, the earlier order of even no dated 14th April 2020 regarding intra-district plying of buses of State Transport Services stands cancelled with immediate effect.

This is issued with the approval of Competent Authority.

Sd/-
(Naresh Kumar)
Chief Secretary


Govt. of Arunachal Pradesh

Memo No. STS/MV-01/2020-21

Dated, Naharlagun the 15th April 2020

Copy to:

1. PS to Hon'ble Chief Minister, Govt. of Arunachal Pradesh, Itanagar for information please.
2. Under Secretary to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information please.
3. Secretary, Transport, Govt. of Arunachal Pradesh, Itanagar for information please.
4. All DCs, Govt. of Arunachal Pradesh for information and necessary action please.
5. All SS, Govt. of Arunachal Pradesh for immediate compliance.
6. Office copy.


(Abu Tayeng) 15/4/2020
General Manager
State Transport Services